## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/696/(IB)/CB/2017

NAME OF THE PETITIONER(S)

: CARLSBERG INDIA PVT LTD

NAME OF THE RESPONDENT(S)

: A.M. BREWERIES PVT LTD

**UNDER SECTION** 

: 9 RULE 6

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

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REPRESENTATION BY WHOM

(COV)

P.NIVIGNESH

A Course) for Respondent

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Conselfer Applicant Ahkkom

## **ORDER**

Counsels for both the parties are present. Counsel for the Corporate Debtor submitted that parties are engaged to settle the matter and prayed for time. At request, time is enlarged. Put up on 18.01.2018 at 10.30 A.M.

> (CH. MOHD SHARIEF TARIQ) **MEMBER (JUDICIAL)**

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